

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(Only Cr1. A. Nos. 1083-1084/2021 to be listed as per ROP dated 18.04.2022)

Date : 09-05-2022 This appeal was called on by way of mentioning today.

WITH

Criminal Appeal no. 51/22

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Ms. Veera Kaul Singh, AOR

Mr. Rishi Malhotra, Adv.

For Respondent(s) Mrs. Pragya Baghel, AOR

Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

On being mentioned by Mr. Rishi Malhotra, learned counsel the matter is taken on Board.

List the application for bail in Criminal Appeal No. 51 of 2022 on 13.05.2022.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)